

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 245 of 2020

In the matter of:

ICICI Bank Ltd.

....Appellant

Vs.

Subham Capital Pvt. Ltd. & Ors.

....Respondents

Present:

Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha, Mr. Siddhant Kant and Ms. Charu Bansal, for Advocates.

Respondents: Mr. Abhijit Sinha and Mr. Ashish Choudhary, for Respondent No. 1.

Mr. Pranay Agarwal and Mr. Pradeep Kr. Goinka, for Respondent No. 2.

ORDER

03.03.2020: It is represented on behalf of the 1st Respondent that R-1 has not received their Rejoinder. Hence the Learned Counsel for the Appellant is directed to serve the copy of the Rejoinder to the R-1 side in the course of the day.

Registry is directed to list the matter for Hearing on **26th March, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

ha/nn